

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) The passenger amenities as well as the catering services on Kutab, Narmada Express trains are fairly satisfactory. During the last six months, no complaint about passenger amenities on this train has been received. However, complaints regarding non-working of lights and fans, and when received, are being promptly attended to by the Electrical staff deputed to travel on this train. Regarding catering service on this train only one complaint was received from Shri N. K. Shezwalkar, Member of Parliament, for supply of bad quality coffee to him from Manikpur station. After investigation of the complaint, the concerned contractor has been warned and advised to maintain the requisite standard of coffee, etc.

Cancellation of State quota of railway berths

1586. SHRI C. HARIDAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the General Manager, Southern Railway, Madras has cancelled the State Quota of railway berths in all the trains allotted by Railway Board to Kerala State with effect from 15-5-81;

(b) if so, what are the reasons therefor;

(c) whether Government have received a letter from the Government of Kerala requesting for increase of the existing State quota of railway berths which they were availing earlier; and

(d) if so, what action Government have taken or propose to take to restore the State quota of railway berths for Kerala State and by when it will be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) to (d) It is the policy of the Government not to allow exclusive quotas of reserved accommodation to the State Governments. Exception, however, is made in the case of the State Governments whose Capitals are situated far away from the rail-heads.

Instructions exist that the emergent requirements of the State Governments should be met with out of the HQR quota operated by the Railway Administrations.

12 NOON

PAPERS LAID ON THE TABLE

MR. CHAIRMAN; . Now, paper to be laid on the table. Certified Accounts (1980-81), of the Central Council for Research in Yoga and Naturopathy, New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Certified Annual Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1980-81.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. [Placed in library See No. LT—4296,82 for (i) and (ii).]

RE. STARRED QUESTION NO 202

SHRI RAMAKRISHNA HEGDE (Karnataka): If the Question Hour is over, I want to raise something. Yesterday I raised it. On the 22nd question No. 202 in regard to the textile workers' strike and the total loss resulting out of that was in the question list. But that was shifted to the 27th, that is yesterday. . .